

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

1. M.A. 2607/2019
IN
C.P. 773/2017

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.01.2021**

NAME OF THE PARTIES: Arya Mittara
V/S
Marke Precitech Pvt Ltd

SECTION 59-213-241-242 OF COMPANIES ACT, 2013

ORDER

The matter is taken up through virtual hearing.

Ms. Rita Yadav, counsel for the petitioner and Mr. Gaurav Joshi, Senior
Counsel a/w Mr. Sandesh R. Shukla are present.

At the request of bothside, list this matter on 18.02.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)